

Shri N. Sreekantan Nair: Two weeks ago there was a statement by the official spokesman of the Andhra Government that because the attitude of Kerala was not reasonable, they were not going to give Kerala the priority. We are not at anybody's door with the beggar's bowl. If you cannot give us rice, we will get rice from outside; give us the foreign exchange. We are not begging. We do not go about seeking alms at the doors of Andhra. We are people who do our work and earn foreign exchange.

Shri Jagtiwan Ram: Sir, may I say just one thing? As regards the question of figures, I attach great importance to the figures given by the Food Minister or Chief Minister of Kerala—I cannot brush them aside—and I will have to see that we reconcile our figures of arrivals in Kerala with their figures of arrivals in Kerala.

So far as Andhra is concerned, it will be our endeavour to see that Andhra meets the commitment of 6 lakh tonnes of rice to be given to the Centre for supply to Kerala.

Shrimati Lakshminakshamma (Khammam): I just want to remove the misunderstanding or misapprehension in the House. Andhra Government has been very anxious to help the people in other States and I do not think there need be any fear or misapprehension on that score. In spite of the suffering of the people of Andhra, we have been giving rice to others.

14.33 hrs.

ELECTIONS TO COMMITTEES

(1) INDIAN COUNCIL OF AGRICULTURAL RESEARCH

The Minister of Food and Agriculture (Shri Jagtiwan Ram): Sir, I beg to move:—

"That in pursuance of Rule 3(13) of the Rules of the Indian Council of Agricultural Research,

the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the Indian Council of Agricultural Research."

Mr. Deputy-Speaker: The question is:

"That in pursuance of Rule 3(13) of the Rules of the Indian Council of Agricultural Research, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the Indian Council of Agricultural Research."

The motion was adopted.

(II) NATIONAL SHIPPING BOARD

The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Annasahib Shinde): Sir, on behalf of Shri V. K. R. V. Rao...

Shri A. B. Vajpayee (Bairampur): Has he been authorised?

The Minister of Parliamentary Affairs and Communications (Dr. Ram Subhas Singh): Yes.

Shri Annasahib Shinde: I beg to move:—

"That in pursuance of sub-section (2) (a) of section 4 of the Merchant Shipping Act, 1958, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the National Shipping Board to be reconstituted with effect from the 8th June, 1967."

Mr. Deputy-Speaker: The question is:

"That in pursuance of sub-section (2) (a) of section 4 of the Merchant Shipping Act, 1958, the members of Lok Sabha do proceed to elect, in such manner as

the Speaker may direct four members from among themselves to serve as members of the National Shipping Board to be reconstituted with effect from the 8th June, 1967."

The motion was adopted.

(11) NATIONAL FOOD AND AGRICULTURE ORGANISATION LIAISON COMMITTEE
Shri Annasahib Shinde: I beg to move:

"That in pursuance of the Ministry of Food, Agriculture, Community Development and Cooperation Resolution No. F-10-1/65 FAIT, dated the 9th September, 1966, as subsequently amended, the members of Lok Sabha do proceed to elect in such manner as the Speaker may direct, four members from among themselves to serve as members of the National Food and Agriculture Organisation Liaison Committee for a term of three years, subject to the other provisions of the said Resolution."

Mr. Deputy-Speaker: The question is:

"That in pursuance of the Ministry of Food, Agriculture, Community Development and Cooperation Resolution No. F-10-1/65 FAIT dated the 9th September, 1966, as subsequently amended, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, four members from among themselves to serve as members of the National Food and Agriculture Organisation Liaison Committee for a term of three years, subject to the other provisions of the said Resolution."

The motion was adopted.

164 hrs.

RAILWAY BUDGET—GENERAL DISCUSSION—contd.

Mr. Deputy-Speaker: The House will now resume general discussion of the Railway Budget. Shri Vajpayee.

जी महाराज बिहारी बाबूदेवी (बनारसपुर):
उपाध्यक्ष महोदय, रेलवे मंत्री ने जो बजट प्रस्तुत किया है वह चाटे का बजट है, और पच्चीस सालों में पहली बार यह चाटे का बजट रखा गया है। यह चाटे का बजट रेलों में दिखाई जाने वाली उस साल झंड़ी की तरह से है जिसे न देखने का भय होगा रेलों को एक बिलीयन खाई में गटकना और देश के सर्व संपत्त को धीरे धीरे गहरा करना।

रेलवे मंत्री ने यह कहा है कि चाटे का कारण कम माल की बुलाई का होना है। माल ढोने का जो अनुमान लगाया गया था उस की तुलना में प्रायः 80 लाख टन कम माल ढोया गया। लेकिन मैं पूछना चाहता हूँ कि यह अनुमान लगाने के लिये जिम्मेदार कौन है? रेलों को कितना माल ढोना पड़ेगा इस का यत्न अनुमान लगाया गया, और इस गसती के लिये योजना आयोग और अन्य मंत्रालय उत्तरदायी हैं, लेकिन प्रायश्चर्य की बात यह है कि उन की गसती के लिये सब यात्रियों पर फिराया बढ़ाया जा रहा है और माल ढोने की दर में भी वृद्धि की जा रही है।

रेलवे मंत्रालय स्वयम् किस तरह से अनुमान लगाता है यह हम ने मार्च और मई में पेश किये गये बजट में देखा। मार्च के बजट में अनुमान था कि कुल मिला कर 15 करोड़ टन का बाटा होगा, लेकिन मई के बजट में बाटा 15 करोड़ टन से बढ़ कर 24 करोड़ टन हो गया। अब यदि रेलवे मंत्रालय दो महीनों की अवधि में अपने अनुमानों में इतना अन्तर करता है तो समझना चाहिये कि न तो प्रायश्चर्य के अनुमान सही किये जाते हैं और न मार्च के अनुमान सही किये जाते हैं और न माल ढोने के बारे में जो मध्य निर्धारित किये